

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 16th September, 2022.

No. LJ (B) 16/2022/4- In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri Lastbern Myrthong, MCS, Extra Assistant Commissioner, as the Executive Magistrate within the Eastern West Khasi Hills District with immediate effect till he holds the said post.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 16/2022/4 - A

Dated Shillong, the 16th September 2022

Copy forwarded to:-

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mairang with reference to your letter No. M/EMC. 4/2022/2, dated 26.08.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

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Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.